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Title: Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): On behalf of Shri Rajnath Singh, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Ministry of Home Affairs (Volume I) for the year 2017-2018.
- (2) Detailed Demands for Grants of the Ministry of Home Affairs (Volume II) (Union Territories) for the year 2017-2018.

[Placed in Library, See No. LT 6329/16/17]

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री (श्री राम विलास पासवान) : अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) वर्ष 2017-2018 के लिए उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6330/16/17]

(2) (एक) भारतीय मानक ब्यूरो, नई दिल्ली के वर्ष 2015-16 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) भारतीय मानक ब्यूरो, नई दिल्ली के वर्ष 2015-16 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6331/16/17]

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): I beg to lay on the Table:-

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of AYUSH for the year 2017-2018.

[Placed in Library, See No. LT 6332/16/17]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Siddha, Chennai, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Siddha, Chennai, for the year 2015-2016.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 6333/16/17]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Unani Medicine, Begaluru, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Unani Medicine, Begaluru, for the year 2015-2016.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 6334/16/17]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ayurveda, Jaipur, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Ayurveda, Jaipur, for the year 2015-2016.
- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library, See No. LT 6335/16/17]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Homoeopathy, Kolkata, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Homoeopathy, Kolkata, for the year 2015-2016.

(9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library, See No. LT 6336/16/17]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Ayurveda, New Delhi, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Academy of Ayurveda, New Delhi, for the year 2015-2016.
- (11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

[Placed in Library, See No. LT 6337/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): On behalf of Shri Anil Madhav Dave, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Environment, Forests and Climate Change for the year 2017-2018.

[Placed in Library, See No. LT 6338/16/17]

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): On behalf of Shri Faggan Singh Kulaste, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the HLL Lifecare Limited, Thiruvananthapuram, for the year 2015-2016.
- (ii) Annual Report of the HLL Lifecare Limited, Thiruvananthapuram, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6339/16/17]

- (b) (i) Review by the Government of the working of the HSCC (India) Limited, Noida, for the year 2015-2016.
- (ii) Annual Report of the HSCC (India) Limited, Noida, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6340/16/17]

- (c) (i) Review by the Government of the working of the HLL Biotech Limited, Thiruvananthapuram, for the year 2015-2016.
- (ii) Annual Report of the HLL Biotech Limited, Thiruvananthapuram, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6341/16/17]

- (d) (i) Review by the Government of the working of the HLL Infra Tech Services Limited, Noida, for the year 2015-2016.
- (ii) Annual Report of the HLL Infra Tech Services Limited, Noida, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6342/16/17]

- (e) (i) Review by the Government of the working of the Goa Antibiotics and Pharmaceuticals Limited, Pernem, for the year 2015-2016.
- (ii) Annual Report of the Goa Antibiotics and Pharmaceuticals Limited, Pernem, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor

General thereon.

- (2) Five statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 6343/16/17]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Chittaranjan National Cancer Institute, Kolkata, for the year 2015-2016.
(ii) A copy of the Annual Accounts (Hindi and English versions) of the Chittaranjan National Cancer Institute, Kolkata, for the year 2015-2016, together with Audit Report thereon.
(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chittaranjan National Cancer Institute, Kolkata, for the year 2015-2016.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 6344/16/17]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Speech and Hearing, Mysore, for the year 2015-2016, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Speech and Hearing, Mysore, for the year 2015-2016.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 6345/16/17]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 2015-2016.
(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 2015-2016, together with Audit Report thereon.
(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Health and Family Welfare, New Delhi, for the year 2015-2016.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 6346/16/17]

- (9) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Health and Family Welfare for the year 2017-2018.

[Placed in Library, See No. LT 6347/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA): I beg to lay on the Table:-

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Parliamentary Affairs for the year 2017-2018.

[Placed in Library, See No. LT 6348/16/17]

- (2) A copy each of the following statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Ministers during various sessions of Thirteenth, Fourteenth, Fifteenth and Sixteenth Lok Sabhas:-

THIRTEENTH LOK SABHA

1. Statement No. 36 Eleventh Session, 2002

[Placed in Library, See No. LT 6349/16/17]

FOURTEENTH LOK SABHA

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2. Statement No. 32 Fifth Session, 2005

[Placed in Library, See No. LT 6350/16/17]

3. Statement No. 35 Sixth Session, 2005

[Placed in Library, See No. LT 6351/16/17]

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FIFTEENTH LOK SABHA

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4. Statement No. 29 Second Session, 2009

[Placed in Library, See No. LT 6352/16/17]

5. Statement No. 24 Fifth Session, 2010

[Placed in Library, See No. LT 6353/16/17]

6. Statement No. 23 Sixth Session, 2010

[Placed in Library, See No. LT 6354/16/17]

7. Statement No. 21 Seventh Session, 2011

[Placed in Library, See No. LT 6355/16/17]

8. Statement No. 21 Eighth Session, 2011

[Placed in Library, See No. LT 6356/16/17]

9. Statement No. 20 Ninth Session, 2011

[Placed in Library, See No. LT 6357/16/17]

10. Statement No. 19 Tenth Session, 2012

[Placed in Library, See No. LT 6358/16/17]

11. Statement No. 17 Eleventh Session, 2012

[Placed in Library, See No. LT 6359/16/17]

12. Statement No. 16 Twelfth Session, 2012

[Placed in Library, See No. LT 6360/16/17]

13. Statement No. 15 Thirteenth Session, 2013

[Placed in Library, See No. LT 6361/16/17]

14. Statement No. 13 Fourteenth Session, 2013

[Placed in Library, See No. LT 6362/16/17]

15. Statement No. 11 Fifteenth Session, 2013-2014

[Placed in Library, See No. LT 6363/16/17]

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SIXTEENTH LOK SABHA

16. Statement No. 10 Second Session, 2014

[Placed in Library, See No. LT 6364/16/17]

17. Statement No. 9 Third Session, 2014

[Placed in Library, See No. LT 6365/16/17]

18. Statement No. 8 Fourth Session, 2015

[Placed in Library, See No. LT 6366/16/17]

19. Statement No. 6 Fifth Session, 2015

[Placed in Library, See No. LT 6367/16/17]

20. Statement No. 5 Sixth Session, 2015

[Placed in Library, See No. LT 6368/16/17]

21. Statement No. 3 Seventh Session, 2016

[Placed in Library, See No. LT 6369/16/17]

22. Statement No. 3 Eighth Session, 2016

[Placed in Library, See No. LT 6370/16/17]

23. Statement No. 2 Ninth Session, 2016

[Placed in Library, See No. LT 6371/16/17]

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री तथा पंचायती राज मंत्रालय में राज्य मंत्री (श्री परशोत्तम रूपाला) : अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) (एक) नेशनल काउंसिल फॉर कॉम्पेटिव ट्रेनिंग, नई दिल्ली के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) नेशनल काउंसिल फॉर कॉम्पेटिव ट्रेनिंग, नई दिल्ली के वर्ष 2015-2016 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

(तीन) नेशनल काउंसिल फॉर कॉम्पेटिव ट्रेनिंग, नई दिल्ली के वर्ष 2015-2016 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6372/16/17]

(3) कृषि उपज (श्रेणीकरण और चिह्नंकन नियम, 1937 की धारा 3 की उप-धारा (3) के अधीन विरोधी श्रेणीकरण चिह्नंकन नियम, 2016, जो 19 दिसम्बर, 2016 के भारत के राजपत्र में अधिसूचना सं. का. नि. 1154(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6373/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): I beg to lay on the Table:-

(1) A copy of the Citizenship (Amendment) Rules, 2016 (Hindi and English versions) published in Notification No. G.S.R.1168(E) in Gazette of India dated 23rd December, 2016 under sub-section (4) of Section 18 of the Citizenship Act, 1955.

[Placed in Library, See No. LT 6374/16/17]

(2) A copy of Notification No. S.O.4132 (Hindi and English versions) published in Gazette of India dated 23rd December, 2016 reducing the amount of application fees and delegating powers to the SDMs in the absence of DMs to accept the Oath of Allegiance furnished by the applicant and an Order regarding delegation of powers to District Collectors of 16 Districts and 7 States for processing and grant of Citizenship and to State Governments for remaining Districts for a period of 2 years issued under Section 16 of the Citizenship Act, 1955.

[Placed in Library, See No. LT 6375/16/17]

(3) A copy of the Notification No. S.O.3436(E) (Hindi and English versions) published in Gazette of India dated 11th November, 2016, appointing the Chief Immigration Officer, Haridaspur as the "Civil Authority" for the purpose of Foreigners Order, 1948 for the jurisdiction of the Immigration Check Post located at Haridaspur falling under district of North 24 Parganas in the State of West Bengal with effect from 15.11.2016 in supersession to earlier Notification No. S.O. 2851(E) dated 26th November, 2010 issued under sub-clause (2) of Clause 2 of the Foreigners Order, 1948.

[Placed in Library, See No. LT 6376/16/17]

(4) A copy each of the following Notifications (Hindi and English versions) issued under sub-clause (2) of Clause 2 of the Foreigners Order No. 1948 sub-rule (b) of Rule 3 of the Passport (Entry into India) Rules, 1950:-

- (i) S.O.4190(E) published in Gazette of India dated 28th December, 2016, designating Nalabasti, Lawngtlai District, in Mizoram State along Indo-Bangladesh Border as an authorized Immigration Check Post on temporary basis for one year for entry into/exit from India with valid travel documents for BGB troops/laborers.
- (ii) S.O.4191(E) published in Gazette of India dated 28th December, 2016, appointing Foreigners Registration Officer, Mizoram as the "Civil Authority" for the purpose of the said order for the Immigration Check Post located at Nalabasti, Lawngtlai District, in the jurisdiction of Government of Mizoram with effect from 1.1.2017.
- (iii) S.O.4192(E) published in Gazette of India dated 28th December, 2016, designating Silkor (Silgur) Lunglei district, in Mizoram State along Indo-Bangladesh Border as an authorized Immigration Check Post on temporary basis for one year for entry into/exit from India with valid travel documents for BGB troops/laborers.
- (iv) S.O.4193(E) published in Gazette of India dated 28th December, 2016, appointing Foreigners Registration Officer, Mizoram as the "Civil Authority" for the purpose of the said order for the Immigration Check Post located at Silkor (Silgur) Lunglei District, in the jurisdiction of Government of Mizoram with effect from 1.1.2017.

[Placed in Library, See No. LT 6377/16/17]

सामाजिक न्याय और अधिकारिता मंत्री (श्री थावर चंद गहलोत) : अध्यक्ष महोदया, मैं श्री कृष्ण पाल की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) (एक) नेशनल ट्रस्ट, नई दिल्ली के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रतिलिपि (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखा परीक्षित लेखों।

(दो) नेशनल ट्रस्ट, नई दिल्ली के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रतिलिपि (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6378/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): I beg to lay on the Table:-

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Braithwaite Burn and Jessop Construction Company Limited and the Department of Heavy Industry for the year 2016-2017.

[Placed in Library, See No. LT 6379/16/17]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Statement regarding Review by the Government of the working of the HMT Limited, Bangalore, for the year 2015-2016.
- (ii) Annual Report of the HMT Limited, Bangalore, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6380/16/17]

- (b) (i) Statement regarding Review by the Government of the working of the Instrumentation Limited, Kota, for the year 2015-2016.
- (ii) Annual Report of the Instrumentation Limited, Kota, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 6381/16/17]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Fluid Control Research Institute, Palakkad, for the year 2015-2016, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Fluid Control Research Institute, Palakkad, for the year 2015-2016.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 6382/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): I beg to lay on the Table:-

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Hindustan Antibiotics Limited and the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers, for the year 2016-2017.

[Placed in Library, See No. LT 6383/16/17]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Pesticide Formulation Technology, Gurgaon, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Pesticide Formulation Technology, Gurgaon, for the year 2015-2016.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 6384/16/17]

(4) A copy each of the following papers (Hindi and English versions) under Section 394 of the Companies Act, 2013:-

- (i) Review by the Government of the working of the Bengal Chemicals and Pharmaceuticals Limited, Kolkata, for the year 2015-2016.

- (ii) Annual Report of the Bengal Chemicals and Pharmaceuticals Limited, Kolkata, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6385/16/17]

- (5) A copy of the Drugs (Prices Control) Third Amendment Order, 2016 (Hindi and English versions) published in Notification No. S.O. 4100(E) in Gazette of India dated 21st December, 2016 under sub-section (6) of Section 3 of the Essential Commodities Act, 1955.

[Placed in Library, See No. LT 6386/16/17]

- (6) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Chemicals and Fertilizers for the year 2017-2018.

[Placed in Library, See No. LT 6387/16/17]
